THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati, the 11th January, 2024

NO.HC.XLV-446/2024/ 3 / PM&P### The Hon'ble Gauhati High Court has been pleased to nominate the following Officials to attend the "eCourts Capacity Building Programme on Digital Transformation and Project Implementation" scheduled to be held from 05.02.2024 to 09.02.2024 at the Indian Institute of Management, Bangalore:

SI No.	Name of the Officers	Designation
1.	Dr. Debasish Kashyap	Central Project Coordinator, Assam
2.	Sri Atoka Achumi	Central Project Coordinator, Nagaland
3.	Sh. Laldinpuia Tlau	Central Project Coordinator, Mizoram
4.	Sri Tailang Laji	Central Project Coordinator, Arunachal Pradesh
5.	Sri Pranab Duara	Senior Systems Officer, Gauhati High Court, Guwahati

By Order, Sd/- S. Dhar

REGISTRAR (JUDICIAL)

Dated: 11-01-2024

Memo No.HC.XLV-446/2024/ 31-11 /PM&P

Copy forwarded for information & necessary action to.

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.

- 2. The Secretary to the Govt of Nagaland, Justice and Law Department, Kohima, Nagaland.
- 3. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
- 4. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
- 5. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

6. The Accountant General (A&E), Nagaland, Kohima / Mizoram, Aizawl/ Arunachal Pradesh, Itanagar for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

- 7. The Member (Processes) e-Committee, Hon'ble Supreme Court of India, New Delhi.
- 8. The Member (Human Resources) e-Committee, Hon'ble Supreme Court of India, New Delhi.
- 9. The Registrar (Admin./Vigilance/Estt.), Gauhati High Court, Guwahati.
- 10. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
- 11. The Registrar, Gauhati High Court,
 Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent
 Bench, Yupia

(He is requested to inform the nominated Officers of his State to attend the Training accordingly).

- 12. The nominated Officers concerned.
- →13. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).

14. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.

(Also, the Air travel expenses of Sri Pranab Duara, Senior Systems Officer, Gauhati High Court is to be borne by the Judicial Academy, Assam. Hence, it is requested to take necessary steps accordingly).

15. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information. 16. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati for his Lordship's kind information.

17. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIOR FT.

REGISTRAR (JUDICIAL)

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